

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2592**

TO BE ANSWERED ON THE 11TH AUGUST, 2021/ SRAVANA 20, 1943 (SAKA)

DEATHS OF FARMERS DURING PROTEST

**2592. SHRI DIGVIJAYA SINGH:
SHRI KUMAR KETKAR:
SHRI RAJMANI PATEL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has collected data and maintained a record of deaths caused due to dehydration, stress, cold weather conditions and suicide among other factors amongst protesting farmers;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Ministry has announced any policy to support families of the deceased in terms of income compensation and job opportunities; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): 'Police' and 'Public Order' are State subjects as per Seventh Schedule to the Constitution of India. No such information is available centrally. Delhi Police has, however, reported death of one farmer due to suicide.

(c) & (d): The respective State Governments deal with matters relating to compensation and jobs in such cases.
